

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 5TH DAY OF MAY, 2020/15TH VAISAKHA, 1942

W.P(C) TMP. NO.283 OF 2020

PETITIONER/ PETITIONER :

SHANI CHANDRAN.K,
AGED 34 YEARS, D/O CHANDRAN V.K,
SAROVARAM, PANERICHAL, .P.O. IRIVERI,
KANNUR - 670 613

BY ADVS.ABDUL RAOOF P.
PRAJITH RATNAKARAN
K.R.AVINASH (KUNNATH)

RESPONDENTS/ RESPONDENTS :

1. KERALA STATE COOPERATIVE SERVICE EXAMINATION BOARD,
II FLOOR, KERALA STATE COOPERATIVE BANK BUILDING
OVERBRIDGE JUNCTION, TRIVANDRUM - 695 001
REPRESENTED BY ITS SECRETARY
2. THE STATE OF KERALA, REPRESENTED BY THE SECRETARY,
DEPARTMENT OF COOPERATION, GOVERNMENT SECRETARIAT,
THIRUVANANATHAPURAM, REPRESENTED BY ITS SECRETARY
3. THE REGISTRAR OF CO OPERATIVE CO - OPERATIVE
SOCIETIES, JAWAHAR NAHAR, THIRUVANANTHAPURAM - 695 001

BY GOVERNMENT PLEADER, SMT.B.VINITHA, HIGH COURT OF KERALA

THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ORDERS ON
05.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING :

BECHU KURIAN THOMAS, J

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WP(C) TMP NO. 283 OF 2020

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DATED THIS THE 5th DAY OF May, 2020

ORDER

Government Pleader to get instructions on behalf of
respondents 1, 2 and 3.

Post on 27.05.2020.

BECHU KURIAN THOMAS
JUDGE

Nsd

APPENDIX

PETITIONER'S EXHIBITS :

- EXHIBIT.P1 : TRUE COPY OF THE RELEVANT PAGES OF THE
NOTIFICATION NO. C.S.E.B/N&L/900/19 DATED
31.12.2019
- EXHIBIT.P2 : TRUE COPY OF THE COPY OF THE HALL TICKET
- EXHIBIT.P3 : TRUE COPY OF THE RELEVANT PAGES OF THE QUESTION
PAPER
- EXHIBIT.P4 : TRUE COPY OF THE COPY OF THE PROVISIONAL
ANSWER KEY
- EXHIBIT.P5 : TRUE COPY OF THE FINAL ANSWER KEY (REVISED)
- EXHIBIT.P6 : TRUE COPY OF THE COMPLAINT DATED 29.3.2020
BEFORE THE 1ST RESPONDENT

RESPONDENTS' EXHIBITS : NIL

// TRUE COPY//

P.S. TO JUDGE